

CP NO. 50(ND)/2010

RT No.21/2016

Maschinen Umwelttechnik Transportanlagen
Gesellschaft MBH

...Petitioner

Versus.

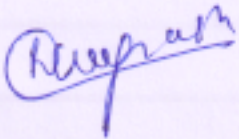
M/s Oswal FM Hammerie Textile Ltd. & Ors.

...Respondents

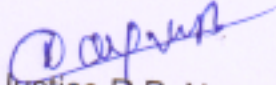
Present: None for petitioner.
Mr. Praveen Gupta, Advocate for respondents.

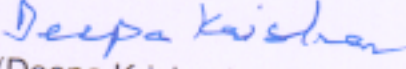
Mr. Praveen Gupta, Advocate has filed Memo of Appearance for all the respondents and seeks time to file Power of Attorney. Let the needful be done in accordance with the Rules at least three days before the next date. As per Office report, notice was issued to the petitioner through Ishvinder Maddh through whom the instant petition was filed and the aforesaid Ishvinder Maddh had also sworn in affidavit on behalf of the petitioner on 05.05.2010. As per the track report of Post Office, the office has reported that notice sent by speed post has been delivered to the addressee. This notice seems to have been duly served. Perusal of the record shows that when the matter was pending before the Company Law Board on 29.03.2016, Ms. Manisha Singh, Mr. Akhil Kulshrestha and Mr. Ashok Gupta had marked their presence for petitioner.

To afford another opportunity to this petitioner to represent, notice be now issued to aforesaid three counsels who appeared for the petitioner for 26.09.2016 by speed post separately about the hearing in the matter. Office



to also make a report from the record about the last address furnished by the petitioner in the address form.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

September 07, 2016

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